

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – Court Nos. 1 & 2

Date: 24-08-2018

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	M.A.No.231 of 2017(SZ) IN Unnumbered Appeal Diary.No.606 of 2017(SZ)	Sridevi Datla Vishakapatnam, Andhra Pradesh Vs Union of India Through the Secretary, Ministry of Environment Forest and Climate Change New Delhi and 3 others	M/s. Stanley Hebzon Singh Counsel for Appellant M/s. T.Sai Krishnan for R3 M/s. L.Murali Krishna for R4	03-10-2018
2	M.A.No.192 of 2017(SZ) IN Unnumbered Appeal Diary.No.519 of 2017(SZ)	The Conservation of Action Trust Rep.,by its Executive Trustee Mumbai and another Vs The Union of India Ministry of Environment, Forests & Climate Change, Through its Secretary, New Delhi and 3 others	M/s. Stanley Hebzon Singh Counsel for Applicant M/s. H.Yasmeen Ali for R2 M/s. T.Sai Krishnan for R3	03-10-2018
3	M.A.No.206 of 2017(SZ) IN Unnumbered Appeal Diary.No.582 of 2017(SZ)	C.Srinivasalu Hyderabad, Telangana And 2 others Vs Union of India, Rep.,by Secretary, Through the Ministry of Environment, Forest and Climate Change, New Delhi and 6 others	M/s. Sanjay Upadhyay Counsel for Appellant M/s. T.Sai Krishnan for R6	03-10-2018
4	M.A.No.173 of 2015(SZ) IN Application	Meenavargal Membattu Sangam Rep. by its President K.R. Selvarajkumar, Chennai	M/s. J.P. Solomon Peter Kamal Doss and E. Ashok Kumar Counsel for Applicant	(File submitted to Principal Bench, New Delhi)

	<p>No. 19 of 2013 (SZ) (THC) (W.P. No. 6922 of 2011, Madras High Court)</p> <p>Application No. 19 of 2013 (SZ) (THC) (W.P. No. 6922 of 2011, Madras High Court)</p>	<p>Vs</p> <p>The Chief Secretary, Government of Tamil Nadu, Chennai and 4 others</p> <p>Meenavargal Membattu Sangam Rep. by its President K.R. Selvarajkumar, Chennai</p> <p>Vs</p> <p>The Chief Secretary, Government of Tamil Nadu, Chennai and 4 others</p>	<p>M/s. Abdul Saleem,for R1, R2 M/s E.Manoharan for R3 M/s. H.Yasmeen Ali for R4 M/s. K.S. Sri Giri Prasath for R5</p> <p>M/s. J.P. Solomon Peter Kamal Doss and E. Ashok Kumar Counsel for Applicant M/s. Abdul Saleem for R1, R2 M/s E.Manoharan for R3 M/s. H.Yasmeen Ali for R4 M/s. K.S. Sri Giri Prasath for R5</p>	
5	Application No.248 of 2016 (SZ)	<p>Meenava Thanthai K.R.Selvaraj Kumar, Meenavar Nala Sangam, Rep. by its president M.R.Thiyagarajan, Chennai</p> <p>Vs</p> <p>The State of Tamil Nadu Rep.,by its Secretary to Government, Industrial Department, Chennai and 6 others</p>	<p>M/s. K.Mageshwaran Counsel for Applicant M/s.E.Manoharan for R1, R2 ,R3 & R5 M/s. S.Azhagam Perumal for R4 & R6 M/s.K.S.SriGiriprasath for R7</p>	(File submitted to Principal Bench, New Delhi)
6	Appeal No.51 of 2017 (SZ)	<p>M/s. Manali Petrochemicals Ltd Rep.,by its Whole Time Director G.Balasubramanian Thiruvallur District Chennai</p> <p>Vs</p> <p>The Central Pollution Control Board, Ministry of Environment, Forest and Climate Change Government of India New Delhi and 3 others</p>	<p>M/s. AL.Ganthimathi Counsel for Appellant M/s.D.S.Ekambaram for R1,R2 M/s. Rita Chandrasekar for R3 M/s. K.Mageshwaran forR5</p>	(File submitted to Principal Bench, New Delhi)

7	Appeal No.52 of 2017 (SZ)	M/s. Manali Petrochemicals Ltd Rep.,by its Whole Time Director G.Balasubramanian Thiruvallur District Chennai Vs The Central Pollution Control Board, Ministry of Environment, Forest and Climate Change Government of India New Delhi and 3 others	M/s. AL.Ganthimathi Counsel for Appellant M/s.D.S.Ekambaram for R1,R2 M/s. Rita Chandrasekar for R3 M/s. K.Mageshwaran forR5	(File submitted to Principal Bench, New Delhi)
8	Application No.66 of 2015(SZ)	R. Kalidass, Maravar Street, Rameswaram Vs The Member Secretary, Tamil Nadu Coastal Zone Management Authority, Saidapet, Chennai and 5 others	M/s R. Jayaprakash Counsel for Applicant M/s. E.Manoharan for R1,R2 M/s. Yasmeen Ali for R3 M/s.M. Kannan for R4 M/s R. Bharanidharan, for R5 M/s.M.Arokiyaraj for R6	03-10-2018
9	Application No. 256 of 2016 (SZ)	Voice of Nature Rep.,by its President Mr.R.Gokulraj Manavalanagar Thiruvallur – 602 002 Vs The Government of Tamil Nadu Rep., by its Secretary Department of Environment and Forest Chennai and 4 others	Mr.R.Gokul Raj Party In Person M/s.E.Manoharan for R1 & R5 M/s.S.Azhagam Perumal for R2 & R3 M/s.Abdul Saleem for R4	03-10-2018
10	Application No.42 of 2017 (SZ)	M.Vetri Selvan Thambu Chetty Street Chennai Vs Union of India Rep.,by the Secretary, Ministry of Environment, Forest & Climate Change New Delhi and 10 others	Mr.M.Radhakrishnan Counsel for Applicant M/s.Me.Saraswathy for R1 M/s.E.Manoharan for R2 & R3 , R5 to R9 M/s.H.Yasmeen Ali for R4 & R10 M/s.Norton & Grant A.M.Amutha Ganeshfor R11	03-10-2018

11	Application No.76 of 2017(SZ)	<p style="text-align: center;">Suo Motu</p> <p>Proceedings initiated based on the news item Published in "Malayala Manorama News Paper" – Malayalam Edition dated 25.03.2017 on the caption "BLACK CITY"</p> <p style="text-align: center;">Vs</p> <p>The Chief Secretary Government of Kerala, Kerala and 5 others</p>	M/s.E.K.Kumaresan for R1,R2,R3,R4 & R6	03-10-2018
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Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
12	Application No.17 of 2017 (SZ)	<p>Dhenupuri Housing Colony, Kannadasan Avenue, Madambakkam, Chennai</p> <p style="text-align: center;">Vs</p> <p>The Secretary, State Urban Development Department, Chennai and 8 others</p>	<p>Mr.K.Shanmuga Kani Counsel for Applicant</p> <p>M/s.E.Manoharan for R1,R2,R3, R6 & R8,R9 M/s.I.Ilango for R4 & R7</p>	03-10-2018
13	Application No.213 of 2015(SZ)	<p>C.P.Senthil, Kaikoapalayam, Coimbatore.</p> <p style="text-align: center;">Vs</p> <p>TNPCB, Rep.by its Chairman Chennai and 2 others</p>	<p>M/s.M.Velmurugan Counsel for Applicant</p> <p>M/s. H. Yasmeen Ali for R1 and R2 M/s.S.V.Pravin Rathinam for R3</p>	03-10-2018
14	Application No.195 of 2016(SZ)	<p>Tandur Citizens Welfare Society Rep by its President, Tandur, Rangareddy District</p> <p style="text-align: center;">Vs</p> <p>Government of Telangana, Rep by its Secretary Environment and Forest Department, Hyderabad and 12 others</p>	<p>M/s. K.R.Nishanth Counsel for Applicant</p> <p>M/s. H.Yasmeen Ali for R1, R6, R8 M/s.G.M.Syed Nurullah Sheriff for R2 M/s.D.S.Ekambaram for R3 M/s.T.Saikrishnan for R4 M/s.K.Muthamil Raja for R7 M/s Saritalal for R9</p>	03-10-2018

			M/s.Rahul Balaji for R10 & R12 M/s. T.Velumani & T.Magendiran for R11 M/s.T.Balaji for R13	
15	Application No. 21 of 2017(SZ)	Ramesh Vellore Chennai Vs The State Environment Impact Assessment Authority Rep., by its Secretary And 3 others	M/s.A.Yogeswaran Counsel for Applicant Mrs.M.Sumathi for R1 M/s.K.Raja Shrinivas for R2 M/s.Surya Prakash for R3 M/s.C.Sangamithirai for R4	03-10-2018

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